

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 05.10.2015

OA No. 146/2011

None present for the applicant.

Mr. N.C. Goyal, proxy counsel for

Mr. Rajendra Vaish, counsel for respondent no. 1.

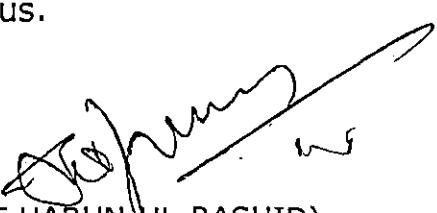
Mr. V.D. Sharma, counsel for respondent nos. 2 to 4.

None present for other respondents.

Neither the applicant nor his counsel is present.

Learned counsel for the respondent nos. 2 to 4 submits that the Original Application has become infructuous. Submissions recorded. Accordingly, Original Application is dismissed as having become infructuous.


(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(JUSTICE HARUN-UL-RASHID)
JUDICIAL MEMBER

Kumawat